

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

LIBRARY

O.A/350/1487/2018

Date of Order: 23.01.2020



**Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member**

Bimala Mahata @ Bimala Mahato.....Applicant

Vrs.

Union of India & Ors.....Respondents

For The Applicant(s): Ms. K.Bhattacharyya, Counsel

For The Respondent(s): Mr. S.Banerjee, Counsel

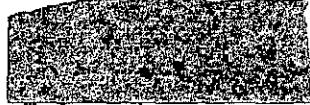
ORDER (ORAL)

Ms. Bidisha Banerjee, Member (J):

Heard Ld. Counsels for both the parties.

2. Ld. Counsel for the applicant, Ms. K.Bhattacharyya, submits that the Exgratia payment has already been released vide letter dated 10.12.2019 issued by the Sr Divisional Personnel Officer, S.E.Railways, Kharagpur, and, therefore, the matter has become infructuous.
3. The communication is taken on record.
4. In view of the submission of Ld. Counsel for the applicant, the O.A. is disposed of as infructuous. No costs.

(Nandita Chatterjee)
Member (A)


(Bidisha Banerjee)
Member (J)

RK